

cards and strengthening of other infrastructure.

States were also requested to improve reach to the vulnerable population living in urban unorganised housing.

[*Translation*]

**Closure of Sawai Madhopur Cement Factory**

6587. SHRI BHERU LAL MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether Jaipur-Sawai Madhopur Cement Factory has been lying closed for the last few years and if so, the reasons there for;

(b) whether it has been proposed to reopen this industry and if so, the time by which it is likely to be reopened;

(c) whether private entrepreneurs will be encouraged and if so, the time by which approval will be accorded; and

(d) management of this Factory is getting the work done by the workers for the last three years despite the closure of this industry and they are being marked present and if so, whether they are being marked present and if so, whether these workers have been paid their salary during these three years and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF.P.J.KURIEN): (a) The Cement factory at Sawai Modhopur lying closed since 1.7.1988, as it became a sick unit incurring huge losses.

(b) to (d). The proposal regarding rehabilitation/ revival of the factory includes, among other things, payment of arrears of salaries to the workers. The issue

of rehabilitation/revival of the unit is before the Board for Industrial and Financial Reconstruction (BIFR).

[*Eng:ish*]

**Cable TV Programmes in Kerala**

6588. SHRI V.S.VIJAYARAGHAVAN: Will the MINISTER OF INFORMATION AND BROADCASTING be pleased to state:

(a) whether Cable TV programmes are available in Kerala: and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b). The Government is aware of the existence of Cable TV networks operating in various parts of the country including Kerala. As the private agencies do not require the permission of the Government to set-up Cable TV Networks within private premises, the details of such networks are not available with Government.

**Commissioning of H.P.C.Plant**

6589. SHRI UDDHAB BARMAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Caustic and Chlorine plant in the Cachar Paper Project of H.P.C (Hidustan Paper Corp.) was due to be commissioned sometime back and the same is being delayed; and

(b) whether the H.P.C has set a new date for commissioning of the above plant?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K.THUNGNON): (a) Yes, Sir.

(b) Caustic Chlorine Plant is likely to be

commissioned by November, 1991.

[English]

[Translation]

**Income Tax Remitted by Owners of  
Cinema Houses in Delhi.**

6590. DR. LAL BAHADUR RAWAL: Will the minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether all the owners of the cinema houses in Delhi have remitted the income tax;

(b) if so, the amount received therefrom; and

(c) if not, the amount out standing against each owner?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). Separate data is not maintained in respect of owners of Cinema Houses. The owners of Cinema Houses are not necessarily assessed to income tax in the name of the cinema houses. They may be assessed to income tax under some other name and may be having income from other sources also. Identifying these tax payers and then collecting the desired information would take time. It involves first finding out who the owners of cinema houses are from the persons who exhibit films in the cinema houses in Delhi and then locate the files of owners who may be assessed in Delhi or outside Delhi. A very large number of files have then to be examined after being located and even then the information may not relate to the income from the cinema houses but would extend to other incomes of the owners. The time and effort involved in making the enquiries first, locating the owners and then examining the files may not be commensurate with results sought to be achieved.

**Rural Industrial programme**

6591. KUMARI DIPIKA CHIKHLIA: Will the PRIME MINISTER be pleased to state:

(a) the number of industries set up in Gujarat under the rural Industrial Programme during the last three years till date;

(b) whether any new programme are proposed to be launched by the Union Government under the rural industrial programme; and

(c) if so, the details thereof and the names of the industries proposed to be setup in Gujarat under the above programme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) There is no such specific programme captioned as 'Rural Industrial Programme'. Moreover, promotion of industries in rural sector is the primary responsibility of the State Govts. The Central Govt, however, supplement the efforts of the State Govts, through various agencies like Districts Rural Development Agency (DRDA) etc. Majority of the units set up in rural sectors are unorganised in nature and are not necessarily registered with any governmental agencies.

(b) and (c). In view of (a) above, this does not arise.

[Translation]

**Increase in the Prices of Essential  
Commodities due to Advertisements**

6592. SHRI GOVINDRAO NIKAM: Will the PRIME MINISTER be pleased to state:

(a) whether the prices of Essential commodities have increased due to expen-